

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4817
ANSWERED ON:23.04.2013
FILM FACILITATION AND PROMOTION BUREAU
Naranbhai Shri Kachhadia;Owaisi Shri Asaduddin

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government proposes to set up a Film Facilitation and Promotion Bureau (FFPB) in the country;
- (b) if so, the salient features thereof and the extent to which FFPB is likely to be beneficial for the film industry and the time by which FFPB is likely to be set up/made functional;
- (c) the details of requests received from the foreign film makers to shoot films in the country and the number of such requests cleared/pending and the reasons for pendency during each of the last three years and the current year, country-wise;
- (d) whether the Government also proposes to set up a Film Commission of India (FCI) to serve as a single window clearing system for the benefit of domestic and foreign film makers;
- (e) if so, the details thereof along with the major objectives of the FCI; and
- (f) whether the Government has any proposal to grant incentive package to the said film makers in terms of tax exemption and if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a) to (e):-To give impetus to film and tourism sectors in India, a Committee on Promotion and Facilitation of Film Production in India has been set up in the Ministry of Information & Broadcasting on 15th April,2013. It will act as a single-window clearance mechanism at the central level to facilitate permissions for the filmmakers shooting feature films, short films and TV programmes in India.

The requests received and permission granted to the foreign film makers for the last three years and the current year is annexed.

(f) No.